

Annexure – 4

Name of the corporate debtor: Neesa Leisure Limited ; Date of commencement of CIRP: April 26, 2019; List of creditors as on: June 07, 2024

Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any Mutual dues, that may	Amount of claims not admitted	Amount of claims under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Paisalo Digital - Corporate Guarantee of NLL((Loan to Neesa Infrastrucutre Ltd. and Neesa Agritech and Foods limited))		226,741,981	199,324,116		-	No	1.85%	-	-	27,417,865	-	
2	HT Media		78,499,651	78,499,651		-	No	0.73%	-	-	-	-	
3	Orient Spa Limited		20,000,000	20,000,000		-	No	0.19%	-	-	-	-	
	TOTAL		325,241,632	297,823,767		-		2.76%	-	-	27,417,865	-	